

**HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

ROC.NO.111/2020-
VIGILANCE CELL

Dt.19-10-2020

**ADDITIONAL PRE-REQUIREMENTS FOR FILING
COMPLAINTS AGAINST THE SUBORDINATE
JUDICIARY IN THE STATE OF ANDHRA PRADESH**

In connection with the complaints received against the Judicial Officers of all cadres, Hon'ble The Chief Justice of India issued certain guidelines regarding "Pre-Requirements of filing complaints against the Subordinate Judiciary in the State of Andhra Pradesh" vide letters dated 03-10-2014 and 16-03-2017, to follow the procedure uniformly by all the High Courts and the said guidelines along with the guidelines framed by the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh were communicated to the Hon'ble Judges and to all the Judicial Officers of all cadres working in the State of Andhra Pradesh vide Roc.No.1720/2016-Vigilance Cell, dated 19-06-2017.

In order to achieve the above objective in an effective manner, Hon'ble The Chief Justice is pleased to frame the following guidelines regarding "Pre-Requirements for filing complaints against Judicial Officers of Subordinate Judiciary in the State of Andhra Pradesh" in addition to the guidelines framed vide Roc.No.1720/2016-Vigilance Cell, dated 19-06-2017:

- (i) The complaint making allegations against members of the Subordinate Judiciary in the State should not be entertained and no

action should be taken thereon, unless it is accompanied by a duly sworn affidavit and/or verifiable material to substantiate the allegations made therein.

(ii) If the complaint is received without name and signature, sworn affidavit or verifiable material, the complaint may be lodged without taking any steps thereon. However, Hon'ble The Chief Justice may direct discreet enquiry or preliminary enquiry in respect of any complaint, if the same is found expedient in the interest of the Institution.

(iii) After enquiry, if the complaint is found to be vexatious and on failure to prove the allegations, the complainant may be ordered to pay costs.

Sunish
19.X.20

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)